

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2009

Dated : 10th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza,
Mr. Aditya Panda**

**Counsel for the Respondent(s) : Mr. Rutwik Panda,
Mr. P. Sahu for R-1
Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta for R-2**

ORDER

Post the matter for reporting compliance on **14.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/js